

IN THE HIGH COURT OF BOMBAY AT GOA**STM NO.975 OF 2020****Despamont,
Thr. Its Partners and 4 others.****..... Petitioners****V e r s u s****Olivio Agnelo Da Cruz Pinto
and 16 others.****..... Respondents**

Mr. Sandesh D. Padiyar, Advocate for the Petitioners.

Mr. Ryan Menezes, Advocate with Ms. Gina Menezes for the respondent nos.5 and 6.

Mr. A. F. Diniz, Senior Advocate with Mr. Sarvesh Rivankar, Advocate for the Respondent nos.1 to 4 and 7 to 17.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 31st JULY, 2020.**

ORDER:

The learned counsel for both parties agree that they will argue the matter finally on 14/8/2020.

2. Post the matter on 14/8/2020.

DAMA SESHADRI NAIDU, J.

AP/-